

"For various reasons, partly financial difficulties and partly difficulties of recruitment, the expansion of the Territorial Army has been rather slow."

So far as the Auxiliary Territorial Army is concerned, it is stated.

"To satisfy the increasing demand for military training in the country, a scheme for the formation of an Auxiliary Territorial Army has been drawn up."

This shows that there is slowness on one side and speed on the other. How is this reconciled?

SHRI MAHAVIR TYAGI: I have already explained that in the Territorial Army the trainees) undertake to serve as and when they receive notices to come and join up leaving their own businesses while in the Auxiliary Territorial Army, there is no such liability and the range of training given is also different

#### ANTI-LEPROSY DRUGS

\*5. SHRI M. VALIULLA: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether it is a fact that therapeutic trials of two synthetic anti-leprosy drugs discovered in the Central Drug Research Institute Lucknow, were arranged with leper institution at Faizabad (Uttar Pradesh); and

(b) if so, what were the results of these trials?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA):

(a) Yes, Sir.

(b) Results are awaited.

SHRI M. VALIULLA: Is that the only Institute to which this discovery of anti-leprosy drug has been sent for experiment? Has it been sent to any other hospital also?

SHRI K. D. MALAVIYA: It has not been sent to any hospital so far as I know but subject to correction, perhaps it has been sent to one or two more institutes like the Leper Institute at Faizabad.

SHRI M. VALIULLA: May I know whether it is an Indian or foreign drug out of which this discovery has been made?

SHRI K. D. MALAVIYA: The principle is not our discovery. The synthesis of these diphenyl sulphones and the experiment on synthesis has been carried out in the Drug Research Institute. The drug is being prepared on a laboratory scale. Once the results are confirmed and satisfactory reports are received from these Institutes then further attempts may be made to produce it on a large scale.

SHRI M. VALIULLA: Has it come to the notice of Government that this drug has been experimented upon the lepers in those institutions? If so, on how many?

SHRI K. D. MALAVIYA: It is being experimented upon. Leprosy patients are being kept on these medicines.

SHRI M. VALIULLA: How long will it take to know the results. When was it sent for experimenting?

SHRI K. D. MALAVIYA: It is about a year back that it was sent and the results are still awaited.

#### GRANTS TO STATES FOR BASIC AND SOCIAL EDUCATION

\*6. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) the amount spent by Government on (i) basic education and (ii) social education, during the year 1953-54; and

(b) the amount proposed to be spent in this regard in each of the States during the year 1954-55?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) A sum of about Rs. 170 lakhs was sanctioned in favour of different State Governments during 1953-54 for schemes of Basic and Social Education. *The* figures of actual expenditure incurred by the States are not yet available.

(b) A sum of Rs. six crores approximately is earmarked for all schemes of Basic and Social Education during the current financial year. It is not earmarked State-wise, as the actual distribution depends on the proposals formulated by the State Governments.

SHRI M. VALIULLA: May I know on what basis this sum of Rs. 6 crores is allotted? What are the materials available on which this sum was asked for from Parliament?

DR. K. L. SHRIMALI: The Ministry of Education has initiated various pilot projects and they give grants to the State Governments on contributory basis. We allot funds to the State Governments as we get schemes from them.

PROF. N. R. MALKANI: What is the contributory basis?

DR. K. L. SHRIMALI: The contributory basis differs with different schemes. On some schemes we are making contributions up to 66 per cent, and on some less.

SHRI S. MAHANTY: Has the Government received any reports regarding the progress of basic and social Education in the States to which grants have been made in 1953-54?

DR. K. L. SHRIMALI: Reports have been called for from the States. Some of the States started this scheme only last year.

PROF. N. R. MALKANI: How much has been allotted for basic education and how much for social education schemes out of this Rs. 6 crores?

DR. K. L. SHRIMALI: There are various schemes—they vary from No. 1 to No. 6 and most of the States have taken up schemes Nos. 1, 4, 3 and 6. It will take a lot of time if I have to explain the various schemes.

PROF. N. R. MALKANI: How much has been allotted for basic education and how much for social education?

DR. K. L. SHRIMALI: There is no separate allotment. A lump sum is provided for all the schemes.

SHRI M. VALIULLA: Is it not a fact that 4 crores are being allotted for the community project areas under this scheme?

DR. K. L. SHRIMALI: I could not follow the question.

SHRI V. S. SARWATE: Is it pre-basic education?

DR. K. L. SHRIMALI: No.

SHRI V. S. SARWATE: Is any separate provision made for pre-basic education?

DR. K. L. SHRIMALI: We are giving some grants for the improvement of nursery schools.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: What are the six categories? Are they different from those mentioned in the question?

DR. K. L. SHRIMALI: It will take a lot of time if I have to explain the schemes.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: Just the headlines I want.

DR. K. L. SHRIMALI: Scheme No. 1 is a pilot project of basic education and social education. It includes setting up of basic post-graduate training college, a junior training college and a senior basic school and junior basic school and with regard to social education, we are setting up Janata colleges and Community Centres.

SHRI M. VALIULLA: Is it also a fact that to relieve unemployment, an employment project also is included in *the* scheme?

DR. K. L. SHRIMALI: Yes.

SHRI M. VALIULLA: If so, how many people have been employed so far?

DR. K. L. SHRIMALI: I have the list but it will take a lot of time.

PROF. G. RANGA: He is asking the total.

DR. K. L. SHRIMALI: The total amount that we sanctioned for the relief of educated unemployed is Rs. 1,08,65,820.

\*7. [The questioner (Moulana M. Furuqqi) was absent. For answer vide col. 24 infra.]

#### UNIVERSITY EDUCATION COMMISSION REPORT

♦8. SHRI GOVINDA REDDY: Will the Minister for EDUCATION be pleased to state the extent of the progress so far made in the implementation of the recommendations of the University Education Commission?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): In so far as the Government of India are concerned with the Report of the University Education Commission, action has been taken to amend the Acts of incorporation of the Delhi, Aligarh and Banaras Universities so as to bring their constitutions in line with the recommendations of the Commission. The Visva-Bharati has also been constituted into a Central University. A University Grants Commission has been set up.

2. Income-tax laws have been amended to encourage donations for educational purposes, and a number of research scholarships have been instituted as recommended by the Commission.

3. Reorganisation of Secondary Education has been taken in hand.

SHRI GOVINDA REDDY: May I know if the Government have considered the report of the Commission?

MR. CHAIRMAN: Secondary Education.

DR. K. L. SHRIMALI: Yes, Sir.

SHRI GOVINDA REDDY: If the Government have considered the report, may I know whether they have taken any decisions regarding the implementation of the report?

DR. K. L. SHRIMALI: The University Education Commission report has been considered by the Government.

SHRI GOVINDA REDDY: I wanted to know whether Government have taken any decisions upon implementing the report.

DR. K. L. SHRIMALI: As far as the Government of India are concerned, they are mainly concerned with the Central Universities and I have already indicated the work that the Central Government have done with regard to the reconstitution of these Universities.

SHRI GOVINDA REDDY: May I know if the Government have taken decisions on implementing several of the recommendations—of course establishment of the University Grants Commission is one—for example, with regard to the -pays and salaries of teachers and lecturers? May I know whether Government have taken any decision with regard to the duration of courses—all these things which the Commission have recommended?

DR. K. L. SHRIMALI: The position with regard to these Universities is that as far as the Central Government are concerned, they can only deal directly with the Central Universities. We have drawn the attention of the State Governments to the various recommendations which have been made by the University Com-